

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.09
I.A. Nos.433, 563,
759 & 774/2023 in
C.P. (IB) No.88/BB/2022

IN THE MATTER OF:

M/s. Pratihtha Commercial Pvt. Ltd. ... Petitioner
Vs.
M/s. Kavi Protein and Feed Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 01.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional : None

ORDER

1. None appeared for the RP.
2. It is noticed that there is a stay on the CIRP by the Hon'ble NCLAT.
3. List the matter on **02.07.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)